GOVERNMENT OF INDIA URBAN DEVELOPMENT LOK SABHA

UNSTARRED QUESTION NO:2191 ANSWERED ON:18.12.2013 DANGEROUS UNSAFE FLATS Bishnoi Shri Kuldeep;Ganeshamurthi Shri A.

Will the Minister of URBAN DEVELOPMENT be pleased to state:

- (a) the number of Government residences/bungalows that have been declared dangerous and unsafe by the CPWD in the country during the last three years and the current year;
- (b) the reasons for declaring these houses dangerous along with the loss to Government Exchequer as a result thereof;
- (c) whether the Government proposes to renovate these flats/bungalows; and
- (d) if so, the time by which the renovation is likely to be started and completed?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SMT. DEEPA DASMUNSHI)

- (a) 1234 number of Government residences/bungalows have been declared dangerous and unsafe by the CPWD in the country during the last three years and the current year.
- (b) These houses have outlived their serviceable life, so there is no loss to Govt. exchequer.
- (c) 72 flats are being renovated/repaired and remaining are under re-development scheme/ proposed for demolition.
- (d) (i) 58 flats in Delhi already under renovation and shall be ready for allotment by 28.2.2014.
- (ii) Renovation of 14 flats in Mumbai shall be started within 6 months and competed within 12 months.